

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3690
ANSWERED ON:30.07.2009
ACQUISITION OF LAND FROM HARMUTTY TO ITANAGAR RAIL LINE
Sanjoy Shri Takam

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the land acquisition process for the entire length of 11.5 km of railway track from Harmutty to Itanagar has been completed;
- (b) if so, the details thereof;
- (c) whether the North Eastern Frontier Railway authority does not agree with the rate of compensation proposed by District Administration against properties/assets damaged due to land acquisition; and
- (d) if so, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) to (d): A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 3690 BY SHRI TAKAM SANJOY TO BE ANSWERED IN LOK SABHA ON 30-07-2009 REGARDING ACQUISITION OF LAND FROM HARMUTTY TO ITANAGAR RAIL LINE

(a) & (b): Possession of 56.6 hectare land out of total 150 hectare has been taken over so far by Railways. The land acquisition is under process from Km 0 to 20 both in Assam and Arunachal Pradesh.

(c) & (d): The rate of compensation fixed by Arunachal Pradesh District Administration for assets/properties falling in the proposed land is under discussion with State Government officials for early finalization of rate.